

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.30 (ND) 2011
RT CP No.212/Chd/Hry/2017**

In the matter of:

Ravi Gupta & Ors.

....Petitioners.

Versus.

D.R.Foods Ltd. & Ors.

....Respondents.

Present: None for petitioners.
 Mr.J.P.Gupta, Director for respondents No.1, 2 & 3.

The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 04.12.2017.

Sd/-
Court Officer

October 30, 2017.
Ashwani